

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 799/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018**


**NAME OF THE COMPANY: M/s. Six Senses Realtors Pvt. Ltd. V/s. ROC
SECTION OF THE COMPANIES ACT: 252**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sumit Kalra, Advocate for the Petitioner
Mr. Puneet Rai, Standing Counsel for IT Dept. with Mr. Manas
Tripathi, Advocate

ORDER

Renotify this case on 05.09.2018.


(Deepa Krishan)
Member(T)


(Dr. Deepti Mukesh)
Member(J)